

**अध्यक्ष महोदय :** अगर कोई मोशन होगा तो उसके बारे में आप मुझे से डिस्कस करें। यहां ऐसे करने से क्या होता है। मुझे लिख कर दीजिये।

(व्यवधान)

**अध्यक्ष महोदय :** मुझे यह बताइये कि आप यहां क्यों बोल रहे हैं ?

I have not allowed a single word of this to go on record.

आप मेरे पास आइये, मुझे बताइये, मैं फेक्ट्स मांग लूंगा।

I must get the facts and then I will consider it.

(व्यवधान)

**अध्यक्ष महोदय :** इसका कोई फायदा नहीं है। ऐसे करने से कोई फायदा नहीं होता है।

(व्यवधान)

**अध्यक्ष महोदय :** अखबार तो रोज छपते रहते हैं। रोज अगर आप लोग यहां अखबार पढ़ने लग जाएं तो कैसे काम चलेगा। मुझे एक बात समझ में नहीं आती कि माननीय सदस्यगण, सारे वही सज्जन, रोजाना खड़े होते हैं, कम से कम कभी तो सोचा कीजिए कि हाउस का समय आपका अपना समय है, मेरा कोई कुछ नहीं है।

(व्यवधान)

**अध्यक्ष महोदय :** बिल्कुल बेकार है, अर्थहीन है। देखिये अर्थहीन तब नहीं हो जब मैं आप की बात नहीं मानूं, जब मैं किसी इम्पार्टेंट डिस्कसन से आपको इंकार करूं। मैं बिल्कुल आपन किताब की तरफ हूं, खुली किताब हूं। आप

मुझे बताइये कि कौन-सा इम्पार्टेंट सब्जेक्ट होगा, कौन-सा इम्पार्टेंट सब्जेक्ट आप समझते हैं। जिसको मैं इम्पार्टेंट सब्जेक्ट समझता हूं, क्या मैंने उस मर डिस्कसन नहीं करवाया? अब यहां हमारा आधा घंटा जाया हो जाता है। मैं आपकी हर बात को सुनने के लिए तैयार बैठा हूं। अब आम बैठ जाइये।

(व्यवधान)

**अध्यक्ष महोदय :** इसका कोई मतलब नहीं है। दिस इज अगेंस्ट द रूल्स, अगेंस्ट द प्रिसिपल्स। मैं आप से प्रार्थना करता हूं कि आप थोड़ा-सा स्वयं ध्यान दीजिए कि रोजाना इस के करने का कुछ अर्थ नहीं है। मैं आपकी बात को मानने के लिए बैठा हूं।

(व्यवधान)

**श्री बी० डी० सिंह (फूलपुर) :** वहां पर दस दिन से 50 किसान आमरण अनशन कर रहे हैं।

**अध्यक्ष महोदय :** यह क्या बात हुई ?

**श्री बी० डी० सिंह :** यह बात ही नहीं है, दस दिन से आमरण अनशन कर रहे हैं।

**अध्यक्ष महोदय :** यह 70 करोड़ का देश है। इसमें किसी को भी कोई तकलीफ हो सकती है।

(व्यवधान)

MR. SPEAKER: Papers to be laid—  
Shri R. Venkataraman.

(Interruptions)

12.10 hrs.

PAPERS LAID ON THE TABLE

DEMANDS FOR GRANTS OF MINISTRY OF  
DEFENCE FOR 1983-84, DEFENCE SERVICE  
ESTIMATES, 1983-84.

THE MINISTER OF DEFENCE  
(SHRI R. VENKATARAMAN): I be  
to lay on the Table.

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Defence for 1983-84.

Placed in Library. See No. LT-6095/83.

(2) A copy of the Defence Services Estimates, 1983-84 (Hindi and English versions.)

Placed in Library. See No. LT-6096/83.

(Interruptions)

AIRCRAFT RULES, 1982, ANNUAL REPORT OF AND REVIEW ON THE WORKING OF INDIAN INSTITUTE OF . ASRRO-PHYSICS, BANGALORE, INDIAN INSTITUTE OF .GEOMAGNETISM, BOMBAY, ANNUAL REPORT AND REVIEW ON THE WORKING OF INDIAN INSTITUTE OF TROPICAL METEOROLOGY for 1981-82 alone with the Annual Accounts and statements for delay.

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KURSHEED ALAM KHAN): I beg to lay on the Table.

(1) A copy of the Aircraft (Second Amendment) Rules, 1982 (Hindi and English versions) published in notification No. G.S.R. 685 (E) in Gazette of India dated the 11th November, 1982, under section 14A of the Aircraft Act, 1934 together with an Explanatory Note.

Placed in Library. See No. LT-6097/83.

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Astrophysics, Bangalore, for the year 1981-82.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Astrophysics, Bangalore, for the year 1981-82 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian

Institute of Astrophysics, Bangalore, for the year 1981-82.

Placed in Library. See No. LT-6098/83.

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Geomagnetism, Bombay, for the year 1981-82,

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Geomagnetism, Bombay, for the year 1981-82 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Geomagnetism, Bombay, for the year 1981-82.

Placed in Library. See No. LT-6099/83 .

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Tropical Meteorology, Pune, for the year 1981-82.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Tropical Meteorology, Pune, for the year 1981-82 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Tropical Meteorology, Pune, for the year 1981-82.

(5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) to (4) above.

Placed in Library. See No. LT-6100/83 .

Notification Under Tea Act, 1953

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI-MATI RAM DULARI SINHA): I beg to lay on the table a copy each of the Notification Nos. S.O. 709 (E) to 711(E) (Hindi and English versions) published in Gazette of India